

<i>Financial Year</i>	<i>No. of assessments for disposal (in lakhs)</i>	<i>No. of disposal (in lakhs)</i>	<i>Percentage of disposal</i>
1985-86	70.68	59.17	83.71
1986-87	85.15	70.56	82.86
1987-88	75.73	64.65	85.36
1988-89	71.28	61.73	86.60

(e) The Income-tax Department is continually reviewing its performance with a view to improving it further. Some of the recent steps taken to revamp the Department include the strengthening of the Investigation Wing by providing additional manpower, vehicles and equipment; creation of new posts to implement the provisions of the Income-tax Act relating to pre-emptive acquisition of immovable property and initiation of computerisation in important areas of work.

Excise Duty Evasion by Manufacturers of Sanitary Wares and Toilet Soaps

3501. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether instances of evasion of Excise duty by the manufacturers of sanitary wares and toilet soaps have come to the notice of Government during the last three years; and

(b) if so, the details of companies against whom show-cause notices have been issued?

THE MINISTER OF STATE IN THE

DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). The information is being collected from the field formations and will be laid down on the Table of the House.

SCICI Assistance to Fishing Units

3502. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

(a) the number of loan applications for financing vessels cleared by the Shipping Credit and Investment Company of India in 1988-89 and so far in 1989-90;

(b) the particulars of the companies benefited and the amount of loans granted during the period;

(c) whether any financial assistance has been sanctioned for shrimp vessels during the above period; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) SCICI has re-

ported that they have sanctioned financial assistance to 18 companies for acquisition of 33 vessels in 1988-89 and 3 companies for acquisition of 4 vessels in 1989-90 upto July 31, 1989.

(b) The particulars of the companies benefited is given in the statement below. During 1988-89 assistance of Rs. 3559 lacs was granted. During 1989-90 upto 31st July, 1989, a sum of Rs. 185 lacs was granted.

(c) and (d). None of the vessels financed by SCICI are shrimp vessels. However, a few of these vessels are capable of undertaking shrimping operations also.

STATEMENT

I. *In 1988-89*

Name of Company Assisted

1. Seagull Seafoods (P) Limited.
2. Cholamandal Shipping (P) Limited
3. Kakatiya Seafoods (P) Limited.
4. Leo Sea Foods Limited.
5. Nekkanti Sea Foods Limited.
6. Maharaja Fisheries (P) Limited.
7. Gautham Construction and Fisheries (P) Limited.
8. Bangalore Marines Limited.
9. Blue Chroms Limited.
10. Pallava Seafoods (P) Limited.
11. Aziz Ocean Foods (P) Limited.
12. High Sea Foods Limited.

13. Atlanta Shipping (P) Limited.
14. Oceanic Enterprisers and Development Limited.
15. Royce Marine Products Limited
16. Surya Sea Foods (P) Limited.
17. Meenam Fisheries Limited.
18. Indamar Fisheries (P) Limited.

II. *In 1989-90*

1. Sindhu Sivathi Fisheries Company (P) Limited.
2. Indamar Fisheries (P) Limited.
3. Pron Magnate (P) Limited.

Proposal to Write off Loans

3503. SHRI BRAJA MOHAN MOHANTY: Will the Minister of FINANCE pleased to state:

(a) the number of marginal farmers and small farmers incurring loans upto Rs. 10,000/- from banks, cooperatives and other public financial institutions and the total amount of such loans outstanding against them;

(b) the details of such loans outstanding in different States and Union Territories;

(c) whether any proposal to write off these loans is under consideration of the Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The present data reporting system does not